

09/06/2020

Arguments

| No | Case No. | Name of Parties | Name of Advocates |
|-----------|-----------------------|---|---|
| 1 | Suit No. 5804/2005 | Mohammed Iabal Gulam Hussain Khan Vs Smt Batul Abdulla Khan & Anr | Adv J. P. Dubey Adv A. J. Almedia |
| 2 | Suit No. 7572/2002 | Sunanda R. Dongarikar Vs Suryakant B. Hadikar | Chitnis Vaity & Co Saurabh Railkar |
| 3 | Suit No. 588/2014 | Dr. Abdullah Mubarak Momin Vs Noorjahan Mubarak Momin | Adv P. R. Kadam Kalpesh Joshi |

12/06/2020

Settlement

| No | Case No. | Name of Parties | Name of Advocates |
|----|-----------------------|---|--------------------|
| 1 | Suit No. 8360/1996 | Narottam V. Singh Vs Bharat Babulal Makwana & Ors | Arvind Rathod & Co |

Judgment

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|---|----------------------|---|--|
| 2 | Suit No. 471/1991 | Jayeshkumar B. Jani Vs M/s Upkar Builders & Ors | Adv Madanlal Shah Adv J. R. Vakil |
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Withdrawn

| | | | |
|---|-----------------------|---|--------------------|
| 3 | Suit No. 1601/2017 | Mohammad Shafiq Abdul Majeed Qureshi Vs 1.Mohd. Akhtar Mohd. Umer Qureshi 2. M/s. Hilton Infrastructures | Adv Rahul G. Salve |
|---|-----------------------|---|--------------------|

Consent Terms

| | | | |
|---|-----------------------|---|-------------------------------|
| 4 | Suit No. 2453/2019 | Mr. Pradip Sanatkumar Dixit Vs Malvika Herbo Pharma Pvt. Ltd. | A. K. Singh & Piyush Singh |
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Arguments

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|---|--------------------------------------|--|---|
| 5 | Suit No. 8253/1994 | Prabhudas D. Kotecha Vs Arvind Jeram Kotecha | Rustomji & Ginwala A. R. Vaidya & Co |
| 6 | Suit No. 7716/2002 | M/s Sangeeta Ramchand Vs Nadira M. Tambawala | Adv Pankaj Thatte Adv B. R. Zaveri |
| 7 | Suit No. 4745/2013 @ 4 Matters | Deepak Vishnu Pawar & Anr Vs M/s Shree Swami Samarthi Construction | Adv Alok Singh |

NM Order

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|---|----------------------|---|---------------------|
| 8 | Suit No. 127/2019 | Maharashtra Balvikas High School Vs Kusum Manohar Gople | V.R.Tripathi & Asso |
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Court No. 02 (HHJ S. T. Soor)**05/10/ 2020**

| No | Case No. | Name of Parties | Name of Advocates |
|------------------------|----------------------|--|--------------------------|
| <u>ARGUMENT</u> | | | |
| 1 | ABA No. 1681/2019 | Karanjeev Jagjitsingh Vijan & Anr Vs Govandi Police Station | APP |
| 2 | ABA No. 1706/2019 | Harvindersingh Jogindersingh Vijan Vs Govandi Police Station | APP |
| 3 | ABA No. 1707/2019 | Jagjitsingh Ishwarsingh Vijan Vs Govandi Police Station | APP |
| 4 | ABA No. 1708/2019 | Manpreet Singh Vijan Vs Govandi Police Station | APP |
| 5 | ABA No. 1709/2019 | Jaspreet singh Vijan Vs Govandi Police Station | APP |
| 6 | ABA No. 1710/2019 | Joginder Singh Ishwar Singh Vijan Vs Govandi Police Station | APP |
| 7 | ABA No. 1806/2019 | Surendar Singh Ishar Singh Vs Govandi Police Station | APP |
| 8 | ABA No. 1827/2019 | Baldev Singh Vijan Vs Govandi Police Station | APP |

Court No. 02 (HHJ S. T. Soor)**05/10/ 2020**

05.10-09.10

| No | Case No. | Name of Parties | Name of Advocates |
|----|----------|-----------------|-------------------|
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ORDER

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|---|-----------------------|--|--|
| 1 | Suit No. 8895/1994 | K.R.Shenoy & 5 Ors Vs Mathurabai D. Patil & 21 Ors | Adv. Solomon & co. DhruveLiladhar&co. |
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JUDGEMENT

| | | | |
|----|----------------------|--|--|
| 10 | Suit No. 471/1991 | Jayeshkumar B. Jani Vs M.S.Upkar Builders & ors. | Madanlal N. Shah Adv. J.R.Vakil |
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HEARING

| | | | |
|----|------------------------|--|----------------------|
| 11 | Stamp No. 4707/2020 | M/s Moosa Haji Patrawala Pvt. Ltd. Vs Yusuf Patrawala & Ors. | Adv. Prajot H. Jaggi |
| 12 | Stamp No. 4312/2020 | | |
| 13 | Stamp No. 4720/2020 | Shobha Dattaram Talekar Vs Darpan Dattaram Talekar & anr. | Adv.P.S.Tiwari |

Court No. 02 (HHJ S. T. Soor)

06/10/ 2020

| No | Case No. | Name of Parties | Name of Advocates |
|----|----------|-----------------|-------------------|
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Hearing on Notice of Motion

05.10-09.10

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|---|-----------------------|---|--------------------------------------|
| 1 | Suit No. 7468/2001 | M S Nanabhoy Jeejeebhoy Pvt.Ltd &Anr Vs Prataprao Salunkhe & 2 Ors. | Adv. Vigil Juris Adv. Suryavanshi |
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Hearing

| | | | |
|---|------------------------|--|------------------------|
| 2 | Stamp No. 4574/20 | Aruna Sanjay Tiwari & Anr. Vs Sarika Nandkishroe Tiwari | Adv. Ashutosh Shukla |
| 3 | Stamp No. 1240/2020 | Sarika Nandakishore Tiwari Vs Sanjay Nandakishore Tiwari | Adv. Maheshkumar Tiwar |
| 4 | Stamp No. 4716/2020 | Ronald Bonnie Tixeira Vs Shyam Narayan Patel & Ors. | Adv. O.P.Singh |

Court No. 02 (HHJ S. T. Soor)

07/10/20

| No | Case No. | Name of Parties | Name of Advocates |
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COMPLIANCE

| No | Case No. | Name of Parties | Name of Advocates |
|----|----------|-----------------|-------------------|
|----|----------|-----------------|-------------------|

05.10-09.10

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|---|-----------------------|---|--|
| 1 | Suit No. 9171/1992 | Anil Bimla Singh & Ors. Vs Ramrati Kamala Singh | Adv. H.V.Gala & Co. Adv. Arvind G. Shah |
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Hearing

| | | | |
|---|-----------------------|--|---|
| 2 | Suit No. 6612/2004 | Shilpa Share & Securities Vs Pankaj K. Mehta | M.S.Madgavkar Mahesh Menon & Co. |
| 3 | Suit No. 4283/2012 | Jayawant Manohar CHS Ltd. Vs Anil Achut Kalsulekar | adv. Sandip Ghogare |

Court No. 02 (HHJ S. T. Soor)

08/10/20

| No | Case No. | Name of Parties | Name of Advocates |
|---|-----------------------|--|--------------------|
| <u>ORDER ON NOTICE OF MOTION</u> | | | |
| 1 | Suit No. 1273/2017 | Shamina Haji Mohd. Petiwala Vs Asif Abdul Aziz Darvesh | Adv. Kunwar Pandey |

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|---|-----------------------|--|----------------------|
| 2 | Suit No. 2294/2019 | Seeta Sadan CHS Ltd. Vs Shailesh Ramesh Jain | Adv. Harish R. Pawar |
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ARGUMENT

| | | | |
|---|-----------------------|---|--|
| 3 | Suit No. 7780/1998 | Ram Mahal Co.Op.HSG Society Ltd. Vs Ravi Joseph Pereira & Ors | Adv. Pallavi Divekar Adv. Naazish N. Shah |
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FRAMING ISSUE

| | | | |
|---|-----------------------|---|--|
| 4 | Suit No. 9875/1988 | Heera Panna CHS Ltd. Vs M S S P Builders & Ors. | Adv. Thakore Jariwala Adv. A.K. Chauhan |
| | | <u>TAKING STEPS</u> | |
| 5 | Suit No. 8977/1995 | M S Sam Enterpries Vs Babobai M. Patil & Ors. | Adv. Asif Iqbal Patel Adv. S.R. Mishra |

05.10-09.10

Court No. 02 (HHJ S. T. Soor)

09/10/20

| No | Case No. | Name of Parties | Name of Advocates |
|---|-----------------------|--|---|
| EXPARTE JUDGMENT | | | |
| 1 | Suit No. 4/2019 | Joseph Anthony Mendes Vs Fiona Bernard rodrigues | Adv. V.E.Pereira |
| <u>Hearing on Notice of Motion</u> | | | |
| 2 | Suit No. 8262/1994 | Chandru G. Bijlani Vs M S. Krishna Enterprises & Anr. | M.S.Prakash & Co. Jalshed Ansari |
| 3 | Suit No. 8264/1994 | Mahesh C. Bijlani Vs M S. Krishna Enterprises & Anr. | M.S.Prakash & Co. Jalshed Ansari |
| 4 | Suit No. 8265/1994 | Shailesh Bijlani Vs M S. Krishna Enterprises & Anr. | M.S.Prakash & Co. Jalshed Ansari |
| 5 | Suit No. 8266/1994 | Ratah C. Bijlalni Vs M S. Krishna Enterprises & Anr. | M.S.Prakash & Co. Jalshed Ansari |
| <u>HEARING</u> | | | |
| 6 | Suit no. 1126/2020 | Avatar Singh Swaran Singh Chopra Vs Sabera Jalaluddin & Ors. | Adv. Geeta Bhoir |

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Court No. 02 (HHJ S. T. Soor)**28/09/2020****Judgment**

| No | Case No. | Name of Parties | Name of Advocates |
|----|------------------------|--|----------------------------------|
| 1 | Suit No. 10471/2002 | Jayeshkumar B. Jain Vs M/s. Upkar Builders & Ors | Madanlal Shah J. R. Vakil |

Framing Issues

| No | Case No. | Name of Parties | Name of Advocates |
|----|-----------------------|--|------------------------------------|
| 1 | Suit No. 9875/1988 | Heera Panna Co-Op Hsg Soc Ltd Vs M/s. S. P. Builders & Ors | M. S. Thakore A. K. Chauhan |

For Taking Steps

| No | Case No. | Name of Parties | Name of Advocates |
|----|-----------------------|---|--------------------------------------|
| 1 | Suit No. 8977/1995 | M/s. Sam Enterprises Vs Mrs. Babobai M. Patil & Ors | Asif Iqbal Patel S. R. Mishra |

Arguments

| No | Case No. | Name of Parties | Name of Advocates |
|----|-----------------------|--|-------------------|
| 1 | Suit No. 4745/2013 | Deepak Vishnu Pawar & Anr Vs M/s. Shree Swami Samarth Construction | Alok K. Singh |
| 2 | Suit No. 1097/2016 | Hiren Dhirajlal Kubadia & Anr Vs M/s. Shree Swami Samarth Construction | Alok K. Singh |
| 3 | Suit No. 1098/2016 | Pankaj Kantilal Kubadia & Anr Vs M/s. Shree Swami Samarth Construction | Alok K. Singh |
| 4 | Suit No. 1099/2016 | Ankit Bhogilal Kubadia & Anr Vs M/s. Shree Swami Samarth Construction | Alok K. Singh |
| 5 | Suit No. 2294/2016 | Dipesh Bhogilal Kubadia & Anr Vs M/s. Shree Swami Samarth Construction | Alok K. Singh |

Court No. 02 (HHJ S. T. Soor)

28.09.2020 - 03.10.2020

29/09/2020

Hearing

| No | Case No. | Name of Parties | Name of Advocates |
|----|-----------------------|--|-------------------|
| 1 | Suit No. 8362/1996 | Ashok R. Shetty Vs Sandeep Y. Shetye | M. P. Vashi |

Arguments

| No | Case No. | Name of Parties | Name of Advocates |
|----|-----------------------|--|--|
| 1 | Suit No. 7716/2002 | Sangeeta Ramchandra Vs Nadira M. Tambawala | Pankaj Thatte B. R. Zaveri |
| 2 | Suit No. 8235/1994 | Prabhudas D. Kotecha Vs Arvind Jeram Kotecha | Rustamji & Ginwala A. R. Vaidya |
| 3 | Suit No. 1708/2018 | Anita Anand Jogi Vs Anil Aithappa Jogi & Ors | Harish R. Pawar |

NM Hearing

| No | Case No. | Name of Parties | Name of Advocates |
|----|-----------------------|---|--|
| 1 | Suit No. 4212/2010 | Dilshad Bohra Vs Zaitoon Abdul Hameed Antulay | P. M. Havnur Pandya Gandhi & Co |

CS Hearing

| No | Case No. | Name of Parties | Name of Advocates |
|----|-----------------------|--|---------------------------------------|
| 1 | Suit No. 2340/2003 | Ramchandra B. Dangale Vs Shantaram B. Dangale & Ors | Vishwajeet Kapse A. I. Patel |
| 2 | Suit No. 6611/2004 | Bhikubai Hormusji Daruwala Vs Nitin Shantaram Sagvekar & Anr | Dhanesh R. Shah P. Y. Kulkarni |

Court No. 02 (HHJ S. T. Soor)

30/09/2020

Hearing

28.09.2020 - 03.10.2020

| No | Case No. | Name of Parties | Name of Advocates |
|----|---------------------------|---|-------------------|
| 1 | Charity Appln 15/2009 | Vijay K. Mehta Vs Charu K. Mehta & Ors | Wadia Ghandy Co |
| 2 | Charity Appln 613/2014 | Ashalata M. Phalke & Ors Vs Abhijeet B. Mokashi | I. T. Mishra |
| 3 | MA No. 13/2019 | arshan Vilayati Ram Khanna Vs Varinder @ Rajan Darshan Khanna | Ashish Mishra |

NM Hearing

| No | Case No. | Name of Parties | Name of Advocates |
|----|-----------------------|---|-------------------|
| 1 | Suit No. 3336/2018 | Ashwini Ghate Vs M/s. Radius Developers | Charles M. Dmello |
| 2 | Suit No. 507/2019 | Sayed Mazam Mehboob Shah Vs Sayed Gulam Dastagir Shah | C. B. Yadav |

Court No. 02 (HHJ S. T. Soor)

01/10/2020

Hearing

| No | Case No. | Name of Parties | Name of Advocates |
|----|----------|-----------------|-------------------|
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| 1 | EA No. 23/2015 | Khushnuma Ibrahim Khan Vs Asadullah Khan @ Sameer Khan & Ors | Ashraf Patel |
| 2 | EA No. 114/2015 | Lorna J D'souxa Vs Andheri Om Niketan Co-op Hsg Soc | Kaushik & Co |

Arguments

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|---|-----------------------|--|----------------------------|
| 1 | Suit No. 2312/2013 | Sunil Sachu Babiani & Anr Vs M/s. Runwal Constructions | B. R. Dalal Z. A. Dalal |
| 2 | Suit No. 2313/2013 | Anju Sunil Babiani & Anr Vs M/s. Runwal Constructions | B. R. Dalal Z. A. Dalal |
| 3 | Suit No. 2314/2013 | Anju Sunil Babiani & Anr Vs M/s. Runwal Constructions | B. R. Dalal Z. A. Dalal |
| 4 | Suit No. 2316/2013 | Sunil Sachu Babiani & Anr Vs M/s. Runwal Constructions | B. R. Dalal Z. A. Dalal |
| 5 | Suit No. 2317/2013 | Sunil Sachu Babiani & Anr Vs M/s. Runwal Constructions | B. R. Dalal Z. A. Dalal |
| 6 | Suit No. 2318/2013 | Sunil Sachu Babiani & Anr Vs M/s. Runwal Constructions | B. R. Dalal Z. A. Dalal |

Court No. 02 (HHJ S. T. Soor)

03/10/2020

Consent Term

| No | Case No. | Name of Parties | Name of Advocates |
|----|----------|-----------------|-------------------|
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| 1 | Suit No. 8366/1999 | Khorshed B. M. Ibtedai Vs Fardon Rustom Afagh & Ors | Pramodkumar & Co 1 st Court Receiver |
|---|-----------------------|---|--|

Arguments

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|---|----------------------|---|-----------------|
| 1 | Suit No. 73/2013 | Ram Naresh Vishwanath Gupta Vs Ramfaresh Vishwanath Gupta & Anr | R. A. Yadav |
| 2 | Suit No. 524/2017 | Mahaveerprasad Devihal Jain Vs Bhagwati Nandlal Jain | Ashok B. Shinde |

Hearing

| | | | |
|---|-------------------|--|---------------------|
| 1 | EA No. 69/2018 | Canara Bank Vs M/s. Cosmo Technologys Inc & Ors | Vaishali R. Bhilare |
| 2 | EA No. 11/2019 | Jankalyan Sahakari Bank Ltd Vs State Bank of India | Onkar Warange |
| 3 | MA No. 31/2020 | Vijayrai Ramiyan Chattier Vs Niyam Bhasin | Niyam Bhasin |

CS Hearing

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|---|-----------------------|--|----------------|
| 1 | Suit No. 2822/2019 | Shama Shaikh Vs Murti Ishwar Acharya | Rajesh Kanojia |
|---|-----------------------|--|----------------|

Court No. 02 (HHJ S. T. Soor)**12/10/2020****Arguments**

| No | Case No. | Name of Parties | Name of Advocates |
|-----------|-----------------------|---|--------------------------|
| 1 | Suit No. 4411/2012 | G. N. Musry Pvt Ltd Vs Sushila Santosh Sharma & Ors | Rahul Kurnik |

Writ of Summons

| No | Case No. | Name of Parties | Name of Advocates |
|-----------|-----------------------|---|----------------------------|
| 18 | Suit No. 5425/2007 | Noshir K Engineer & Ors Vs Rajendra V Vakil & Ors | Irani M. S. Purohit |

NM Order

| No | Case No. | Name of Parties | Name of Advocates |
|-----------|-----------------------|---|--------------------------|
| 40 | Suit No. 1273/2017 | Shamina Haji Mohd Petiwala Vs Asif Abdul Aziz Darvesh | Kunwar D. Pandey |

Court No. 02 (HHJ S. T. Soor)**13/10/2020****Settlement**

| No | Case No. | Name of Parties | Name of Advocates |
|----|-----------------------|---|-------------------|
| 1 | Suit No. 8360/1996 | Narottam V. Singh Vs Bharat Babulal Makwana & Ors | Arvind Rathod |

Hearing

| No | Case No. | Name of Parties | Name of Advocates |
|----|-----------------------|--|-------------------|
| 2 | Suit No. 8362/1996 | Ashok R. Shetty Vs Sandeep Y. Shetye | M. P. Vashi |

Recording Evidence

| No | Case No. | Name of Parties | Name of Advocates |
|----|-----------------------|---|-------------------|
| 3 | Suit No. 9699/1993 | Arihant Investment & Estates Pvt Ltd Vs Kiran R. Parelkar & Ors | M. S. Mehta |

Recording Evidence PH

| No | Case No. | Name of Parties | Name of Advocates |
|----|-----------------------|--|---------------------------------------|
| 4 | Suit No. 7354/1996 | Suraj Estate Developers Pvt Ltd Vs Maharashtra Grass Merchants & Ors | M/s. Solomon & Co M. U. Pandey |
| 5 | Suit No. 8388/1994 | Kiran Ramrao Parelkar & Ors Vs Arihand Investment & Estates Pvt Ltd | Suneel Mogre M. S. Mehta |
| 6 | Suit No. 8753/1993 | Rajesh @ Gautam Kondiram Bhosale Vs Vasant Ramchandra Purohit | J. L. Sukhani |
| 7 | Suit No. 8190/1984 | Ram Mahadik & Ors Vs Mangala M. Apte & Ors | Shaunak Satpute Vasant & Co |

NM Order

| No | Case No. | Name of Parties | Name of Advocates |
|----|---------------------|-----------------|-------------------|
| 8 | St No. 4720/2020 | Vs | |

Court No. 02 (HHJ S. T. Soor)**14/10/2020****For _____**

| No | Case No. | Name of Parties | Name of Advocates |
|----|-----------------------|---|--|
| 1 | Suit No. 9147/1995 | Subhash Jardaprasad Tiwari Vs Kashinath Ramnihor Tiwari & Ors | M/s Nankani & Asso G. K. Masand |

C/S Hearing

| No | Case No. | Name of Parties | Name of Advocates |
|----|-----------------------|--|-----------------------------------|
| 2 | Suit No. 8556/1992 | Amin Mohd Dawood Ebrahim & Ors Vs Shanti Agarwal & Ors | N. G. Pandya K. R. Dhanuka |

Compliance

| No | Case No. | Name of Parties | Name of Advocates |
|----|-----------------------|---|---------------------------------------|
| 3 | Suit No. 8344/1999 | Praman Holdings Pvt Ltd Vs Laxmi Ballaiyya Naidu & Ors | Suresh M. Shah Sandeep Bhagwat |
| 4 | Suit No. 8979/1994 | Mrudula B. Jadhav & Ors Vs Balkrishna Dharma Jadhav & Ors | Shiralkar & Co Yatin R Shah |

Arguments

| No | Case No. | Name of Parties | Name of Advocates |
|----|-----------------------|--|-----------------------------------|
| 5 | Suit No. 3377/2011 | Purandar Pathak Vs Sachin P. Desai & Ors | Sunil Chaturvedi VNA Legal |

Draft Issues

| No | Case No. | Name of Parties | Name of Advocates |
|----|-----------------------|---|--|
| 9 | Suit No. 7470/2005 | Pandurang Narshinha Kamat Vs Shantiben Vajralal Kapadia & Ors | M/s. N. N. Vaishnawa Indrajeet Kulkarni |

Draft Issues

| No | Case No. | Name of Parties | Name of Advocates |
|----|-----------------------|---|-------------------|
| 9 | Suit No. 1120/2020 | Waris Ali Mohd Shamim Vs Mohd Shamim Mohd Yasin | Nazhat Ansari |

Court No. 02 (HHJ S. T. Soor)**15/10/2020****Hearing**

| No | Case No. | Name of Parties | Name of Advocates |
|-----------|-----------------------|---|--|
| 1 | Suit No. 8895/1994 | K. R. Shenoy & Ors Vs Mathurbai Dayansanker Patil & Ors | Solomon & Co Dhruve Liladhar & Co |

Arguments

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|---|-----------------------|--|-----------------|
| 7 | Suit No. 2528/2013 | Asiatic CHS Ltd Vs Sanjay B. Doshi | M/s Legal Juris |
|---|-----------------------|--|-----------------|

Suit Stayed

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|----|-----------------------|---|---|
| 11 | Suit No. 7347/2004 | Manjulaben Shah & Ors Vs Ramchandra R. Mahulkar & Ors | M/s Jhangiani Narula Uday G. Jaguste |
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Court No. 02 (HHJ S. T. Soor)**16/10/2020****Consent Term**

| No | Case No. | Name of Parties | Name of Advocates |
|-----------|-----------------------|--|--------------------------|
| 1 | Suit No. 1780/2015 | Sarfuddin Dildar Khan Vs Riyazuddin Fakruddin Khan & Ors | Shailesh Shukla |

Arguments

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|---|-----------------------|---|----------------------------------|
| 2 | Suit No. 2988/2004 | Ramchandra Namdev Sawant & Anr Vs Yashwant Dyandeo Sawant | P. J. Shinde C. R. Mishra |
| 5 | Suit No. 5804/2005 | Mohd Iqbal Gulam Hussain Khan Vs Batul Abdulla Khan & Anr | J. P. Dubey A. J. Almedia |

NM Order

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| 16 | Suit No. 2294/2019 | Seeta Sadan CHS Ltd Vs Sailesh Ramesh Jain | Harish R. Pawar |
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CS Hearing

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|----|-----------------------|--|-----------------|
| 18 | Suit No. 2196/2009 | Rajni William Menezes & Anr Vs Pravin Virji Maru | William Menezes |
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Court No. 02 (HHJ S. T. Soor)**17/10/2020****Consent Term**

| No | Case No. | Name of Parties | Name of Advocates |
|-----------|------------------------|---|-----------------------------------|
| 1 | Suit No. 10471/1991 | Jayeshkumar B. Jani Vs M/s Upkar Builders & Ors | Madanlala Shah J. R. Vakil |

Arguments

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|---|----------------------|---|-----------------|
| 2 | Suit No. 245/2015 | Elite Associates Vs Kuldipsingh Manmoharsingh Rekhi | Jitendra Shukla |
|---|----------------------|---|-----------------|

Hearing

| | | | |
|---|-----------------------|---|------------------------------------|
| 4 | Suit No. 1757/2013 | Aughadsingh Baddi & Ors Vs Trilochan Udaynath Samantara & Anr | S. P. Munghate Sachin Kadam |
| 5 | EA No. 485/2014 | Ranjitsingh Shahzadsingh Jayant & Ors Vs Raghunath Laxman Vavekar & Ors | S. Pathak & Co |
| 6 | EA No. 541/2018 | Mandapati Bhaskara Raju Vs M/s. Ashtech (India) Pvt Ltd | Sakina Kothari |

Service

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|----|-----------------------|---|--|
| 20 | Suit No. 6791/2004 | M/s Ravi Industries Pvt Ltd Vs M/s Amar Enterprises & Ors | M/s Haridas & Co M/s Chitnis & Co |
|----|-----------------------|---|--|